CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A No. 180/00392/2018

Tuesday, this the 16th day of October, 2018.

CORAM:

HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER

Faisal Khalid, 42 years,

S/o. M.P. Khalid,

ES/SS, NPOL, Thrikkakara (P.O),

Kochi – 682 021.

Residing at: Type U/26, Sagav Residential Area, NPOL,

Thrikkakara (P.O), Kochi – 682 021. - Applicant

[By Advocate Mr. Prasanth. S]

Versus

- Union of India represented by
 The Secretary to Government of India,
 Ministry of Defence, South Block, New Delhi 110 001.
- The Director General,
 Defence Research and Development Organisation,
 DRDO Bhavan, Rajaji Marg, New Delhi 110 105.
- The Director,
 Naval Physical and Oceanographic Laboratory,
 Thrikkakara, Kochi 682 021.
 Respondents

[By Advocate: Mr. N. Anilkumar, Senior PCGC (R)]

The application having been heard on 16.10.2018, the Tribunal on the same day delivered the following:

ORDER (Oral):-

Per: P. Gopinath, Administrative Member

Learned counsel for the applicant seeks to withdraw the O.A.

2. Allowed. O.A is dismissed as withdrawn without prejudice to the applicant's right to file fresh O.A.

(Dated, 16th October, 2018.)

(ASHISH KALIA) JUDICIAL MEMBER (P. GOPINATH)
ADMINISTRATIVE MEMBER

Applicant's Annexures

Annexure A1	-	True copy of the letter dated 08.05.2018 sent by the OS & Director, DRDO.
Annexure A2	-	True copy of the press release dated 28.04.2015 issued by the Press Information Bureau.
Annexure A3	-	True copy of the extract of the order dated 13.03.2018 issued by the Hon'ble Supreme Court of India.
Annexure A4	-	True copy of the letter dated 21.11.2017 sent by the 3 rd respondent to the applicant.
Annexure A5	-	True copy of the letter dated 24.11.2017 sent by the applicant to the 3 rd respondent.
Annexure A6	-	True copy of the letter dated 02.04.2018 sent by the applicant to the 3 rd respondent.
Annexure A7	-	True copy of the order No. 15 dated 19.03.2018 issued by the 3 rd respondent.
Annexure A8	-	True copy of the letter dated 05.04.2018 sent by the 3 rd respondent to the applicant.
Annexure A9	-	True copy of the letter dated 13.04.2018 sent by the applicant to the 3 rd respondent.
Annexure A10	-	True copy of the attendance details of the applicant for the month of April, 2018.
Annexure A11	-	True copy of the movement order dated 25.04.2018 issued by the 3 rd respondent.
Annexure A12	-	True copy of the attendance details of the applicant from 02.04.2018 to 12.06.2018.
Annexures of Respondents		
Annexure R-1	-	Movement order dated 10.05.2018.
Annexure R-2	-	Statement of attendance of the applicant in the years 2017 & 2018 (January – March).
Annexure R-3	-	Relevant extract from daily order Part-I No. 03 dated 12.01.2017.
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